

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 11th October, 2018

HC.VII-14/2018/ 5983 /A. Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur, is transferred and posted as District and Sessions Judge, Cachar, Silchar, vice Shri Samarjit Dey retiring from service on 31.10.2018 on superannuation at the age of 60 (sixty) years.

Shri Ullah will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment positively on 31.10.2018.

No.HC.VII-14/2018/ 5984 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Division/ jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Divisions	Head-quarters/ Station
1.	Shri Darak Ullah	Cachar	Silchar


By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2018/ 5985 - 6009 /A.

Dated 11.10.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur. He is requested to invest Shri Darak Ullah with the powers of District Judge.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta/ Dhubri
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati


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14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. Shri Samarjit Dey, District and Sessions Judge, Cachar, Silchar. He is requested to hand over charge of his Court and Office to Shri Darak Ullah, District and Sessions Judge designate, Cachar, Silchar in the afternoon of 31.10.2018, on his retirement on superannuation.
16. Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur. He will take over charge of the District and Sessions Judge, Cachar, Silchar from Shri Samarjit Dey in the afternoon of 31.10.2018.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
21. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
22. The Administrative Officer, Judicial Academy, Assam, Guwahati
23. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
24. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


11/10/2018

REGISTRAR (VIGILANCE)


11/10/2018